## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
CP07/16	-	Hearing	397/398	Viney Kaushal & 2 Others Vs World Schools Pvt.Ltd & Others

SL.NO. NAME (IN CAPITAL) DESIGNATION

&

PHONE NUMBER

REPRESENTATION TO WHOM

(Petitioner\_\_\_\_\_ Respondent)

**SIGNATURE** 

PRAVARSHINI for PROMOD NAIR (3969663639). 2.

COUNSEL FOR RESPONDENT Nos. 1, 2, 4 + 8

Counsel for petitioner is present. Shri Raghavendra B. Hanje reported that he would file vakalat for Petitioner. He requested time to file vakalat. Counsel for Respondents No.1, 2,4 and 8 is present. He undertakes to file vakalat for R-5 also. She has already filed vakalat for R-1,2,4 and 8. Counsel for petitioner reported that notices to R-3 and R-6 are sent to their E-mail address. None appeared for R-3 and R-6. Memo is filed to the effect that notices are sent to them to their e-mail address. It is reported by the counsel for petitioner that already notices to R-3 and R-6 were sent by Registered post. Counsel for Respondents reported that she would contact R-3 and R-6 and vakalat will be filed with their due consent. If Given

Counsel for petitioner requested time to file rejoinder. Posted to 18.04.2017.